

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923 New Delhi**

Ref: Docket No.55/GT/2013

Date: 05.6.2013

To,  
The Chief Engineer (Commercial),  
NHPC Office Complex  
Sector-33, Faridabad  
Haryana-121003

Sir,

Subject: **Docket No. 55/GT/2013: Petition for revision of tariff of Chamera-II hydroelectric Station of NHPC for the tariff period 2009-14**

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With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by **19.6.2013**:

- i) Justification for installation of 2 nos. beam/boom barrier at the PH (Page- 21, Sl. No. 49 & 50).
  - ii) The justification submitted for work material for incurring capital expenditure on asset not owned by NHPC (page- 22, Sl. No. 66). It appears work of similar nature has been carried out in 2008-09 as shown at Sl. No. 65. This shall be clarified.
  - iii) The reason/justification for inclusion of 4 nos. submersible pumps for total 3 generating units at Chamera-II shall be submitted, (At page- 29, Sl No. C-1)
  - iv) The justification as to how addition of these assets will improve performance of the power station has not been submitted. May clarify, (Page-30, Sl. No. 3 to 6)
  - v) In Page-43, Sl. No. 63 to 65 as the justification furnished does not appear to be proper. May clarify
2. Further action in this matter will be taken on receipt of the above information /clarification.

Yours faithfully,

Sd/-  
(B. Sreekumar)  
Deputy Chief (Law)